

ISRO-Glavkosmos contract is violative of MTCR guidelines and (ii) India's space programme is meant entirely for peaceful purposes. Government are fully committed to achieving self-reliance in the field of high-technology, particularly in areas like space which have a major bearing on India's economic and social development programmes. The US position is that its domestic legislation does not distinguish between technology for missiles and space launch vehicles.

[*Translation*]

POSTAL LIFE INSURANCE SCHEME IN GUJARAT

2954. SHRI NJ. RATHVA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the steps taken by the Government to extend the Postal Life Insurance (PLI) scheme in Gujarat particularly in its Vadodara, Bharuch and Panchmahals districts; and

(b) the target fixed for 1993-94 in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The following steps were taken :

- (i) Meetings and drives organised through Development Officers and Field Officers.
- (ii) Publicity was made through hoardings, neon sign boards, and advertisements in newspapers. Out of 75 hoardings and 7 neon sign boards displayed in the Circle, 6 hoardings are exhibited in Vadodara, Bharuch and panchmahals Districts. An expenditure of Rs. 8432 was incurred on advertisements in newspapers.
- (iii) Publicity was also made through personal contacts, distribution of publicity brochures and souvenir items. An expenditure of Rs. 1,30,577 was incurred on this account.
- (iv) The scheme is conducted by the Circle office through Circle field staff not district-wise. However, following field staff have been deployed in the three

districts of Vadodara, Bharuch and Panchmahals for propagation of PLI :

- (a) Vadodara—One Development Officer and three Field Officers.
- (b) Bharuch—One Development Officer and two Field Officers.
- (c) Panchmahals—One Development Officer and five Field Officers.

(b) The target for the year 1993-94 for Gujarat Circle has been fixed at Rs. 132 crores.

[*English*]

TELEPHONE TO GRAM PANCHAYATS

2955. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have planned to provide telephone facility to every Gram Panchayat in the country;

(b) if so, the number of Gram Panchayats provided such facility so far. State-wise;

(c) whether any priority has been given to underdeveloped and remote areas like hills, deserts etc.;

(d) if so, the norms or guidelines issued in this regard; and

(e) the number of Panchayats provided telephones so far in the hilly districts of Pauri-Garhwal and Chamoli and proposed to be provided during 1993 and 1994 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.

(b) 1,00,263 Panchayat villages have been provided with telephone facility as on 30-06-1993. State-wise details are shown in the attached Statement.

(c) and (d) Yes Sir. It has been decided that priority may be given to the following areas for providing Telephone facility in the Panchayat Villages :—

- (i) Areas affected by Law and order situation.
- (ii) Sensitive Border areas.
- (iii) Hilly and Tribal areas.
- (iv) Cyclone prone areas.
- (e) Details are given below:—

	Panchayat Villages having telephone facility as on 31-7-93	Planned	
		93	94
Pauri	94	50	50
Chamoli	132	50	50

Statement

Providing Telephone Facility to Panchayat Villages Status as on 3-6-1993

Sl. No.	Circle	Total No. of Panchayat	No. of Panchayat Villages with telephone facility as on 30-6-1993
1	2	3	4
1.	A.P.	19533	12335
2.	Assam	2485	1301
3.	Bihar	11762	5696
4.	Gujarat	13047	5986
	U.T.	100	23
5.	Haryana	5792	3709
6.	J. & K.	1461	600
7.	Karnataka	8335	5888
8.	Kerala	982	982
9.	M.P.	23523	12014
10.	Maharashtra	24752	9649
	Goa	185	178
11.	Himachal Pradesh	2597	1159

	1	2	3	4
12. North East :				
Arunachal Pradesh			944	163
Manipur			166	146
Meghalaya			450	194
Mizoram			613	151
Nagaland			1001	168
Tripura			910	216
13. Orissa			4411	3837
14. Punjab			11030	4163
15. Rajasthan			7562	5594
16. Tamil Nadu			13288	10132
17. Uttar Pradesh			73741	13779
18. West Bengal			3304	2123
A. & N. Islands			44	34
Sikkim			138	43
TOTAL			2,32,156	1,00,263

[*Translation*]

MILK PLANT IN GUJARAT

2956. SHRI MAHESH KANODIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any proposal is under consideration of the Union Government to set up a milk plant in Gujarat for producing baby food and other milk products;

(b) if so, the details thereof and the total investment likely to be made thereon; and

(c) the time by which the work regarding installation of the plant is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) Central Government does not set up the Food Processing Industries directly. As per the New Industrial policy, no Industrial Licence is required for setting up units for manufacture of Milk Products. No proposal has been received in this Ministry from the State Government of Gujarat to establish a plant for manufacturing/preparing/making baby food in Gujarat.